## NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

## CP NO.102/2016 RT CP (CAA) NO.144/Chd/Hry/2017

In '	the	matter	of	arrangement	between:
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G.P. Realtors Private Limited ....Petitioner No.1/Amalgamated Co.

And

Platoon Propouild Private Limited ...Petitioner No.2/Amalgamating Co.

And

G.P. Realtors 1 Private Limited ... Petitioner No.3/Resulting Co

Present: Mr. Ravi Varma and Ms. Abhilasha Singh, Advocates for

petitioner-companies.

Mr. Deepankur Sharma, Advocate for Official Liquidator

and Regional Director.

The matter could not be taken up today due to paucity of time. Adjourned to 14.09.2017.

SIL

(Justice R.P. Nagrath) Member(Judicial)

August 23, 2017